

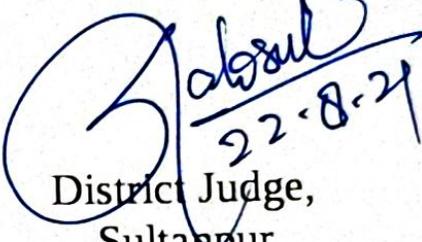
Office of District & Sessions Judge, Sultanpur

Administrative Order No.-218/2021

In compliance of Hon'ble Court's letter no. 9913/ Admin (E-1)XC-27/ Dated: Allahabad:22.08.2021, the District Court, Sultanpur, outlying court Kadipur & outlying court Musafirkhana **shall remain closed on 23.08.2021 (Monday)** on account of the sad demise of Sri Kalyan Singh, former Chief Minister, Uttar Pradesh and former Governor of Rajasthan and Himanchal Pradesh.

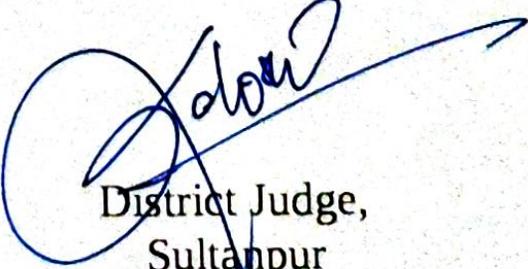
Inform all concerned.

Date: 22.08.2021


22.8.21
District Judge,
Sultanpur.

Copy forwarded for information and necessary action to:

1. District Magistrate, Sultanpur/ Amethi.
2. Superintendent of Police, Sultanpur/ Amethi.
3. Civil Judge (J.D.) Outlying Court, Kadipur.
4. Civil Judge (J.D.) Outlying Court, Musafirkhana.
5. Jail Superintendent, Sultanpur.
6. D.G.C., Criminal.
7. D.G.C., Civil.
8. President and Secretary, Bar Association Sultanpur.
9. President and Secretary, Bar Association Kadipur.
10. President and Secretary, Bar Association Musafirkhana.
11. System Officer, Centralised Computer Centre to upload the order on official website of District Court, Sultanpur.
12. Let a copy be affixed on Notice Board.


District Judge,
Sultanpur